

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 38976/2018

(Arising out of impugned final judgment and order dated 30-04-2018 in WC No.58017/2005 passed by the High Court of Judicature at Allahabad)

**KANPUR DEVELOPMENT AUTHORITY
THROUGH ITS VICE CHAIRMAN**

PETITIONER(S)

VERSUS

MOOLA DEVI & ORS.

RESPONDENT(S)

(FOR ADMISSION and I.R. and IA No.171697/2018-CONDONATION OF DELAY IN FILING and IA No.171701/2018-EXEMPTION FROM FILING O.T. and IA No.171698/2018-CONDONATION OF DELAY IN REFILING)

WITH

Diary No(s).39701/2018 (XI)

(FOR ADMISSION and I.R. and IA No.173924/2018-CONDONATION OF DELAY IN FILING and IA No.173927/2018-EXEMPTION FROM FILING O.T. and IA No.173926/2018-CONDONATION OF DELAY IN REFILING)

Date : 10-12-2018 These petitions were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MS. JUSTICE INDU MALHOTRA**

For Petitioner(s)

Mr.Abhishek Chaudhary, AOR

For Respondent(s)

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters along with C.A.No.825 of 2018.

**(Ashok Raj Singh)
Court Master**

**(Chander Bala)
Court Master**